

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107
IB- 3054/ (ND)/2019

IN THE MATTER OF:

Vikas Jain & Ors

....FINANCIAL CREDITOR

Vs.

Wave Megacity Centre (P) Ltd

....CORPORATE DEBTOR

SECTION

U/s. 7 IBC, 2016

Order delivered on 03.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Adv. Mr. Dania Nayyar for the Financial Creditors

For the Respondent/CD : Mr. Mansumyer Singh, Advocate

For the Intervener :

ORDER

Both sides are present. It is submitted by the Counsel for the Financial Creditor that they are in the process of amending the Petition and prayed for adjournment.

List on 16.3.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit